

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

ORDER

No. 322

Dated: 25.05.2017

In the interest of administration, Sh. Subash Chander Bhagat, Junior Scale Stenographer, Pr. District & Sessions Court, Kishtwar is transferred by way of deputation to Main Wing of the High Court and his services are placed at the disposal of Registrar General, High Court of J&K, till further orders.

By order.


(Jawad Ahmad)
Principal Secretary to
Hon'ble the Chief Justice

No. 655-62/Psy

Dated: 25.05.2017

Copy to

1. Registrar General, High Court of J&K, Srinagar.
2. Registrar Vigilance, High Court of J&K, Srinagar.
- 3-4. Registrar Judicial High Court Wing, Jammu/Srinagar.
....for information.
5. Pr. District & Sessions Judge, Kishtwar.
6. Chief Accounts Officer, High Court of J&K, Srinagar.
....for information & necessary action.
7. Sh. Subash Chander Bhagat, Junior Scale Stenographer, Pr. District & Sessions Court, Kishtwar, for information and compliance.
8. Office File.


Principal Secretary to
Hon'ble the Chief Justice